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schools recognised or aided by the Government and situated in the Union Territory of Delhi. The admission in aided and Government schools is regulated through Admission Plan. Un-aided recognised schools are permitted under sub-section (3) of Section 18 of Delhi School Fduca-tion Act, 1973 to collect contribution for specific purposes but the same cannot be linked with admission.

## Asiatic Society Building in Calcutta

836. PROF. SAURIN BHATTA CHARYA: Will the Minsiter of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Govern ment have decided to declare the old building of Asiatic Society, built in 1805 on Park Street, Calcutta as a National Monument;
- (b) whether it is also a fact that the building which is in a crumbling state is the repository of 1,50.000 invaluable bocks; and
- (c) what steps are being taken for the preservation of the building?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMASI SBLJA): (a) The proposal is under consideration.

- (b) Yes, Sir.
- (c) Renovation of the old building has been undertaken long back and the work of renovation is almost complete but in order to make the building safe it is necessary to remove the load of heavy racks. books etc. from the first floor of the old building.

## **Braindrain of Engineers**

- 837. DR. NAUNIHAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that a large number of engineers are leaving the country because of lack of enough opportunities in the country;

- (b) if so, the details of the policies and programmes to contain this braindrain: and
- (c) the number of engineers who have left the country during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

- (b) A number of measures have been taken to attract Indian Scientists and technologists settled abroad to come back to the country. These include temporary placement of scientists and technologists under the scheme of Scientists Pool, creation of supernumerary posts, facilities to import equipment by scientists and technological returning from abroad delegation of enhanced administrative and financial powers to scientific institutions the scheme of transfer of know-how through Expatriate Nationals etc.
- (c) No specific data tegarding the number of engineers having left the country during last 3 years is available.

## Failure of the Project towards Freedom

838. DR. NAUNIHAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to starred Question No. 251 given in the Rajya Sabha on the 24th July, 1992 and, state whether any inquiry in the tardy progress made by the I.C.H.R. in the project 'Towards Freedom' has been ordered into; if so, the outcome of the enquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN PRESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELIA): The progress of the project has been reviewed from time to time. In the last such review held in January 1991, it was decided not to undertake any further funding of the project and a time schedule was drawn up which the I.C.H.R. agreed to follow so as to complete the project. In view of this,